CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 18/06/2019

O.A./260/199/2017 J ACHARYA

-V/S-

M/O RAILWAYS

ITEM NO:24

FOR APPLICANTS(S) Adv.: Mr. A. Kanungo

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels for both the sides. It is submitted by Mr. A. Kanungo, Ld. Counsel for the applicant that the matter has become infructuous. Mr. T. Rath, Ld. Counsel for the respondents submits that the relief as sought for by the applicant has been granted by the respondents in favour of the applicant. In view of the above, the O.A. is disposed of being infructuous.
	(SWARUP KUMAR MISHRA) MEMBER (J)